

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Part Heard Bench)**

**Item No.-302**  
IB-637/ND/2021

**IN THE MATTER OF:**

Manufacture Fabriquen de Montres et chronometres Ulysse Nardin Le Locle  
S.A

**.....Applicant**

**Vs.**

Swiss Promotion Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 05.02.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Re-notified to **12.02.2024.**

**Sd/-**  
**(Court Officer)**